

Demand and Supply of Cotton in the Country

4139. SHRI G. C. NAIK:
 SHRI S. XAVIER:
 SHRI R. R. SINGH DEO:
 SHRI R. K. AMIN:
 SHRI MOHAMED J. IMAM:
 SHRI ABDUL GHANI DAR:
 SHRI D. R. PARMAR:
 SHRI P. VISWAMBHARAM:
 SHRI RAM CHARAN:
 SHRI S. M. KRISHNA:
 SHRI P. C. ADICHAN:
 SHRI K. LAKKAPPA:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the total demand of cotton by the textile mills in the country as on 1st July, 1969;

(b) the corresponding figures of its production in the country;

(c) how the gap between the demand and supply is being filled in;

(d) whether the cotton trade in the country has been adversely affected as also the functioning of the textile mills because of the acute shortage of cotton in the country; and

(e) if so, the steps which Government propose to take to increase production of cotton in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) and (b). As against the total requirement of about 62 lakh bales of cotton for mill consumption during the year 1968-69 indigenous production of cotton is estimated at about 59 lakh bales some of which is required for ex-mill consumption and some quantities of coarse and non-spinnable varieties are exported.

(c) By import of cotton, simultaneously making efforts to increase indigenously production of cotton.

(d) No, Sir.

(e) Does not arise.

Silk Board, Bombay

4140. DR. SUSHILA NAYAR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether Government have made any assessment of the working of the Silk Board, Bombay during the last 3 years;

(b) if so, the nature of irregularities found during the above period; and

(c) the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) The working of the Central Silk Board as reflected in the half-yearly and annual reports submitted by the Board in pursuance of section 8(3) (b) of the Central Silk Board Act, 1948 has been found to be satisfactory. The annual reports are also laid in the Parliament.

(b) No irregularity in the working of the Board has come to Government's notice.

(c) Does not arise.

आयात लाइसेंसों के लिये राज्यों से आबेदन

4141. श्री मोलह प्रसाद : क्या वंदेशिक व्यापार तथा रूति मंत्री 6 मई, 1969 के तारांकित प्रश्न संख्या 1518 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या आयात लाइसेंसों के बारे में अपेक्षित जानकारी इस बीच एकत्रित कर ली गई है ;

(ख) यदि हां, तो उसका व्योरा क्या है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

वंदेशिक व्यापार तथा रूति मंत्रालय में उपमंत्री (श्री चौधरी राम सेवक) :

(क) जी हां ।

(ख) एक विवरण संलग्न है। राज्यों/संघ राज्य-क्षेत्रों के उद्योग निदेशकों से प्राप्त 6796 आवेदनपत्रों पर खनिज तथा धातु व्यापार निगम द्वारा 5628 लाइसेंस/निकासी आदेश जारी किये गये हैं। जारी किये गये आयात लाइसेंसों के बारे में "बीकली बुलेटिन आफ इंडस्ट्रियल लाइसेंसिज इम्पोर्ट लाइसेंसिज एण्ड एक्सपोर्ट लाइसेंसिज" में प्रकाशित किये जाते हैं और इनकी प्रतियां संसद् पुस्तकालय में उपलब्ध हैं।

विवरण

उद्योग निदेशक द्वारा प्रायोजित आयात-लाइसेंसों हेतु राज्यवार आवेदनपत्रों की संख्या दिखाने वाला विवरण देखिए सार्वजनिक सूचना सं० 155 आई० टी० सी० (पी० एन०)/66 दिनांक 17-12-66।

क्रमांक	राज्य	प्राप्त आवेदन पत्रों की संख्या
1	2	3
1.	पश्चिमी बंगाल	631
2.	बिहार	59
3.	उड़ीसा	362
4.	त्रिपुरा	1
5.	मद्रास	304
6.	आन्ध्र प्रदेश	140
7.	हरियाणा	431
8.	नागालैंड	1
9.	पांडिचरी	45
10.	गोवा दमन	29
11.	दादरा तथा नागर हवेली	3
12.	गुजरात	176
13.	जम्मू तथा काश्मीर	58
14.	महाराष्ट्र	326
15.	मध्य प्रदेश	217
16.	राजस्थान	128
17.	हिमाचल प्रदेश	22
18.	दिल्ली	436

1	2	3
19.	चण्डीगढ़	41
20.	पंजाब	819
21.	केरल	129
22.	मैसूर	850
23.	असम	11
24.	यू० पी०	1573
25.	मणिपुर	4
योग		6796

(ग) प्रश्न नहीं उठता।

Export Programme

4142. SHRI C. JANARDHANAN:
SHRI K. HALDER:
DR. RANEN SEN:
SHRI J. M. BISWAS:
SHRI VASUDEVAN NAIR:
SHRI SITARAM KESRI:
SHRI K. P. SINGH DEO:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether Government have prepared a blueprint for exports in which several limiting factors in the export drive in the coming three or four years have been listed;

(b) if so, the limiting factors listed in the documents; and

(c) the steps suggested to eliminate these limiting factors?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) and (b). The Draft Fourth Five Year Plan 1969-74 (a copy of which has already been laid on the Table of the House) envisages that the aggregate export earnings would be of the order of Rs. 8300 crores (para 4.38) during the Fourth Plan period the various measures that would need to be taken in order to achieve export earning of this magnitude are listed in paras 4.39 to 4.44 of the Draft Fourth Plan. Continuing